

11.09 hrs.

**STANDARDS OF WEIGHTS AND
MEASURES (ENFORCEMENT)
AMENDMENT BILL* 1986**

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H. K. L. BHAGAT): I beg to move for leave to introduce a Bill to amend the Standards of Weights and Measures (Enforcement) Act, 1985.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to amend the Standards of Weights and Measures (Enforcement) Act, 1985."

The motion was adopted.

SHRI H. K. L. BHAGAT : I introduce the Bill.

**ESSENTIAL COMMODITIES (SECOND
AMENDMENT) BILL,* 1986**

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H. K. L. BHAGAT): I beg to move for leave to introduce a Bill further to amend the Essential Commodities Act, 1955.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Essential Commodities Act, 1955."

The motion was adopted.

SHRI H. K. L. BHAGAT : I introduce the Bill.

**PREVENTION OF FOOD ADULTERATION
(AMENDMENT) BILL*, 1986**

[English]

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : I beg to move for leave to introduce a Bill further to amend the Prevention of Food Adulteration Act, 1954.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Prevention of Food Adulteration Act, 1954."

The motion was adopted.

KUMARI SAROJ KHAPARDE : I introduce the Bill.

**MONOPOLIES AND RESTRICTIVE
TRADE PRACTICES (AMENDMENT)
BILL*, 1986**

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): On behalf of Shri J. Vengal Rao, I beg to move for leave to introduce a Bill further to amend the Monopolies and Restrictive Trade Practices Act, 1969.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Monopolies and Restrictive Trade Practices Act, 1969."

The motion was adopted.

SHRI M. ARUNACHALAM : I introduce the Bill.

*Published in Gazette of India Extraordinary, Part-II, Section 2, dated 8.12.1986.

*Published in Gazette of India Extraordinary, Part-II, Section 2, dated 8.12.1986.